

1

MISC. CRIMINAL CASE No. 24301 of 2022

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE
BEFORE**

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 19th OF MAY, 2022

MISC. CRIMINAL CASE No. 24301 of 2022

Between:-

**RAJESH S/O KAMESH , AGED ABOUT 21 YEARS, OCCUPATION:
LABORER GRAM BILVA, TEHSIL BHAGWANPURA (MADHYA
PRADESH)**

.....PETITIONER

(BY SHRI A. CHOUHAN, ADVOCATE)

AND

**THE STATE OF MADHYA PRADESH STATION HOUSE OFFICER
THROUGH POLICE STATION KASRAWAD (MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI RAJESH JOSHI, G.A.)

*This application coming on this day for orders, the court
passed the following:*

ORDER

Learned counsel for applicant seeks to withdraw the M.Cr.C.
with liberty to renew his prayer after three months.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn with liberty as prayed.

C.C. as per rules.

**(ANIL VERMA)
J U D G E**

